



GOVERNMENT OF JAMMU AND KASHMIR
CIVIL SECRETARIAT; HOME DEPARTMENT
SRINAGAR/JAMMU

NOTIFICATION

Jammu, the 20th March, 2019

SRO:- 214 Whereas, on 13-07-2018, Police Station, Qazigund received an information through reliable sources to the effect that a group of Lashkar-e-Toiba terrorists particularly Azad Dada R/o Arwani alongwith other terrorists have constituted a team of terrorists in Jurisdiction of Police Station Qazigund in order to target the security forces for snatching of arms/ammunition. The said team is also intending to motivate the youth to join terrorist organization. A group of OGWs lead by Sartaj Ahmad Dar S/o Mohammad Munnawar Dar R/O Sopat, Mohammad Abbas Dar S/o Ab Rashid Dar R/o Ganjipora , Ab Qayoom Wani S/O Gh Hassan Wani R/o Ganjipora, Masood Ahmad Bhat S/o Ab Rehman Bhat R/o Cheddar, Khalid Showkat Ganie R/O Zadoora, Zaffer Ahmad Rather S/O Abdullah Rather R/O Sopat, Owais Ahmad Khan S/O Gowhar Ahmad Khan R/O Furrah etc are facilitating, aiding supporting and providing illegal arms ammunition to terrorists for committing subversive activities in the State. This conspiracy on part of the accused persons is threat to the security and integrity of State as well as Country. Further the said OGWs were providing weapons to the said organization from unknown sources for committing unlawful activities etc;and

2. Whereas, a case FIR No 164/2018 was registered at Police Station, Qazigund and investigation taken up;and

3. Whereas, during the course of investigation site plan was prepared and statement of witnesses acquainted with the facts and circumstances of the case were recorded under relevant sections of law and placed on file. During investigation accused Sartaj Ahmad was apprehended who disclosed that he alongwith other accused persons Mohammad Abbas Dar, Ab Qayoom Wani, Masood Ahmad Bhat, Khalid Showkat Ganie, Zaffer Ahmad Rather, Owais Ahmad Khan, Masroor Ahmad, Wasim Rather has made a group on the instructions of militants Azad Dada and Shakoor Ganie to work as Over Ground Workers of unlawful organization Lashkar-e-Toiba and to provide arms and ammunition to the said terrorist. The accused further disclosed

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